

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/181/00080/2018
in OA/181/00096/2015

Wednesday, this the 23rd day of January, 2019

C O R A M

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial member

1. P.V.Koya, aged 54
S/o T.T.Mohammed Koya
Pentaveli House, Kalpeni Island
U.T.of Lakshadweep-682 556
(Serang, Department of Port,
Minicoy Island, U.T.of Lakshadweep)
2. S.Nahid, aged 48
S/o Sayed Koya
Surambiyoda House, Kiltan Island
U.T.of Lakshadweep-682 555
(Engine Driver, Office of the Deputy Director,
Supply and Transport, Lakshadweep Office
Willingdon Island, Kochi)
3. A.Ukkas, aged 50
S/o P.C.Yousef
Avvammada House, Kadamath island
U.T.of Lakshadweep-682 556.
(Engine Crew, A- Grade, working under
the Port Assistant, Kadamath Unit,
Department of Port, U.T.of Lakshadweep)
4. L.F.Mohammed, aged 63
S/o Late L.F.Ali
Little Firdouse, Ujrapally Road
Kavaratti Island, U.T.of Lakshadweep-682 555
(Retd. Marine Engine Driver,
Department of Port, Minicoy Island).

Petitioners

[Advocate: Mr.R.Ramdas]

versus

1. Mr.Farooq Khan
Administrator
Union Territory of Lakshadweep
Kavarathi-682 555.

2. Mr.Ankur Prakash Meshram
Director Ports, Shipping and Aviation
Directorate of Ports, Shipping and Aviation
U.T.of Lakshadweep, Kavarathi-682 555.

3. Capt Anoop Kumar Sharma
Managing Director
The Shipping Corporation of India Limited
Shipping House, 245 Madame Cama Road
Mumbai-400 021.

Respondents

(Advocate: S.Manu
Mr.JoynThottil Ittoop for R3 rep by Gens George)

The CP(C) having been taken up and heard on 23rd January, 2019, this Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

Mr.Gens George, counsel representing the 3rd respondent submitted that the amounts as indicated by the Lakshadweep Administration have since been credited to the bank account of the applicants.

2. Learned counsel for the petitioners admitted that certain amounts have been received, but he also mentions that there is dispute with regard to certain items.

3. CP(C) is closed giving liberty to the petitioners to pursue the matter legally, if there are any residual benefits.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the petitioners:

Annexure P1: Copy of the order dated 25.10.2017 in OA No.96/2015.

Annexure P2: Copy of the communication issued by the 2nd respondent to the Vide President of the Shipping Corporation of India in December 2017.

Annexure P3: Copy of the communication dated 5.1.2018 issued by the 2nd respondent to the Vice President of the Shipping Corporation of India.

Annexure P4: Copy of the communication dated 2.4.2018 issued by the 2nd respondent to the Deputy General manager of Shipping Corporation of India.

Annexure P5: Copy of the communication dated 7.5.2018 issued by the 3rd respondent to the 3rd petitioner.

Annexure P6: Copy of the covering letter dated 15.5.2018 submitted by the 4th petitioner before the Deputy General Manager of Shipping Corporation of India.

Annexures filed by the respondents:

Annexure R3(a): Copy of the letter dated 16-10-2018, issued by the Senior Manager, SCI,to the 1st petitioner.

Annexure R3(b): Copy of the letter dated 16-10-2018, issued by the Senior Manager, SCI, to 2nd petitioner.

Annexure R3(c): Copy of the letter dated 16-10-2018, issued by the Senior Manager, SCI, to the 3rd petitioner.

Annexure R3(d): Copy of the letter dated 16-10-2018, issued by the Senior Manager, SCI, to the 4th petitioner.

Annexure R3(e): Copy of the letter issued by the 1st petitioner dated 16-11-2018, to the Senior Manager, SCI.

Annexure R3(f): Copy of the letter issued by the 2nd petitioner dated Nil, to the Senior Manager, SCI.

Annexure R3(g): Copy of the letter issued by the 3rd petitioner dated 01-11-2018, to the Senior Manager, SCI.

Annexure R3(h): Copy of the letter issued by the 4th petitioner dated 31-10-2018, to the Senior Manager, SCI.

Annexure R3(i): Copy of the payslip issued by SCI to the 1st Petitioner, for November, 2018.

Annexure R3(j): Copy of the payslip issued by SCI to the 2nd petitioner for November, 2018.

Annexure R3(k): Copy of the payslip issued by SCI to the 3rd petitioner, for November, 2018.

Annexure R3(l): Copy of the payslip issued by SCI to the 4th petitioner, for November, 2018.

Annexure R3(m): Copy of the letter dated 30-11-2018, issued by SCI to the Union Territory of Lakshadweep.

Annexure R3(n): Copy of the letter dated 10-12-2018, issued by SCI to the Union Territory of Lakshadweep.